Allocation of Funds to Assam

3685. SHRI DWIJENDRA NATH SHARMAH: Will the PRIME MINISTER be pleased to state:

(a) the details of the funds allocated to Assam under the Centrally sponsored programmes during the Tenth Plan; and

(b) the steps being taken to utilize the funds allotted for the schemes in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) The amount of funds allocated to Assam under the Centrally Sponsored Programmes/Schemes including the schemes transferred to the States as per the decision of the NDC during the Tenth Plan has been projected at Rs. 2921.78 croes. This includes the projected amount required as the State's share. The projected outlay also includes outlays for the Centrally Sponsored Schemes under Hill Area Development Programme.

(b) Monitoring of the utilization of funds allocated for the Centrally Sponsored Schemes is done by the Ministries concerned. Funds are released by the converned Ministries based on Utilization Certificates and on the basis of progress made in different time bound schemes. Planning Commission has initiated a system of Quarterly Performance Review (QPR) of Plan Schemes during the Tenth Plan. Performance of Centrally Sponsored Schemes is also being discussed in these meetings.

Non-profit Organisations

3686. SHRI K. KALAVENKATA RAO: SHRI RAVULA CHANDRA SEKAR REDDY: SHRIMATI N.R DURGA: SHRIMATI VANGA GEETHA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have examined the sources of receipts of Non-Profit Organisations engaged in development work in the country;

(b) whether Government have analysed their activities or proposed to do so; and

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(c) the outcome of such a survey, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) to (c) The sources of receips of Nonprofit Organisations (NPOs) engaged in development work of the country vary from organisation to organisation. These may be either from the central or state government department, foreign donor agencies, philanthropists or from the community itself. The departments and agencies funding and monitoring the activities of NPOs engaged in development work have been known to get the work of NPOs examined, analysed and evaluated from time to time. However, Government is aware of a survey on activities of NPOs in a broad sense in the country, conducted by PRIA (Society for Participatory Research in Asia), a Delhi based Non-Government Organisation (NGO).

Upgradation of Trichy-Ratneshwaram highway in Tamil Nadu

3687. SHRI S.S. CHANDRAN: Will the Minister of ROADTRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have received any proposals from Tamil Nadu to upgrade the State Highway from Trichy to Rameshwaram via Pudukottai, Thirumayam, Thondi. etc., into National Highway; and

(b) if so, by when it would be approved by the Central Government along with the financial allocation for this project?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (RETD.) B.C. KHANDURI]: (a) and (b) All proposals for conversion of State roads into National Highways have been returned to the respective State Governments including those of Tamil Nadu. Presently there is a ban on declaration of new National Highways due to fund constraints. The Government may, however, consider conversion of very limited lengths of a few State Highways into National Highways during the course of the 10th Five Year Plan on the basis of the revised guidelines, keeping in view the traffic needs, *inter-se* priority and availability of funds, after the ban is lifted.

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